

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 184 of 2010

Dated: 10th December., 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Adani Power Limited **... Appellant (s)**
Versus

Gujarat Electricity Regulatory Commission 1 **...Respondent (s)**

Counsel for the Appellant(s): Mr. C.S. Vaidyanathan, Sr. Advocate,
Mr. Amit Kapur, Mr. Abhishek Munot

Counsel for the Respondent(s): Ms. Surbhi Sharma & Ms. Shikha Ohri for R-1
Ms. Nupur Kanungo for Ms. Hemantika Wahi
for R-2
Mr. M.G. Ramachandran
Mr. P.J. Jani, Executive Engineer, GUVNL

ORDER

We have heard the learned Senior counsel for the
Appellant.

Post the matter on **13.12.2010 at 4.00 p.m.** for further
submissions.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Za/vs